

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 153 of 2017 (SZ)**

Applicant(s)

Respondent(s)

M/s.Murugan Dyeing Works  
Rep. by its Proprietor Mr.J.Shanmugam  
No.50/1, Third Cross, 1<sup>st</sup> Main,  
Vinayaka Nagar,  
Adugodi Post, Bangalore 560030

The Member Secretary,  
Karnataka State Pollution Control Board  
Parisara Bhavana, 1<sup>st</sup> to 5<sup>th</sup> Floor,  
49, Church Street, Bangalore.

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s.V.Suthakar, K.S.Viswanathan,  
N.Ananthakavitha, T.Hemalatha,& M.Gopi

M/s.M.R.Gokul Krishnan

Note of the Registry	Orders of the Tribunal
Item No.30	<p>Date: 23<sup>rd</sup> August, 2017</p> <p>At the request of the learned counsel appearing for the applicant, post this application on 07.09.2017</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>